

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 745
TO BE ANSWERED ON 02.12.2024

INFRASTRUCTURE AND POLICY SUPPORT FOR MSMES IN ODISHA

745. SHRI MUZIBULLA KHAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:-

- (a) the current status of the Micro, Small and Medium Enterprises (MSMEs) infra;
- (b) whether Government has conducted any assessments regarding the existing policy framework for MSMEs in Odisha and its impact on local entrepreneurship; and
- (c) the specific actions that have been taken to improve the ease of doing business for MSMEs in the State of Odisha, especially with respect to licensing, permits, Infrastructure Development Fund (IDF) in that State, and fund allocated for improving MSMEs infrastructure in the State and compliance requirement?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): The Ministry is implementing Micro and Small Enterprises-Cluster Development Programme (MSE-CDP) for creation/ up gradation of infrastructural facilities in the new/ existing industrial areas/ Clusters of Micro & Small Enterprises (MSEs). Under this scheme, a total of 09 projects of Infrastructure Development have been approved in the Odisha, out of which 03 projects are completed.

(b) & (c): The Government has taken a number of steps for Policy Support for Micro, Small and Medium Enterprises (MSMEs) across the country including state of Odisha these initiatives inter-alia include the following:

- New revised criteria for defining MSMEs. “Udyam Registration” for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020.
- Udyam Registration (UR) Portal to provide fully online, paperless and transparent MSME registration process. No documents or proof are required to be uploaded for registering an MSME. Only Aadhaar Number and PAN is enough for registration.
- No global tenders for procurement up to Rs. 200 crores.
- Launching of an online Portal “Champions” in June, 2020 to cover many aspects of e-governance including grievance redressal and hand holding of MSMEs.
- Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 02.07.2021.
- Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- Launch of Udyam Assist platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending.
- To enhance access to credit for MSMEs through digital platforms and other innovative mechanisms for facilitating MSMEs, Trade Receivables e-Discounting System (TReDS), an electronic platform, facilitates the discounting of trade receivables of MSMEs through multiple financiers. To unlock their working capital by converting their trade receivables into cash the Government of India has announced to reduce the turnover threshold of buyers for mandatory on boarding on the TReDS platform from Rs. 500 crore to Rs. 250 crore.
